

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3182

ANSWERED ON:29.11.2010

EQUAL PAY FOR EQUAL WORK

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is huge difference in the salary between contractual and permanent labourers to the same work in the same situation in many States;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Supreme Court has given any directive in regard to giving equal pay for equal nature of work; and
- (d) if so, the steps taken by the Government to follow the said directive?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (d): As per annexure.